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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 179/97

Date of Order : 24.11.98

BETWEEN :

- | | |
|-----------------------|--------------------------|
| 1. M.Venkateswara Rao | 10. P.Pitcheswara Rao |
| 2. V.Butchi Babu | 11. Kumbha Venkateswarlu |
| 3. V.N.N.Mohan Rao | 12. Ch.Rajendra Prasad |
| 4. K.Venkateswara Rao | 13. A.R.Mohana Rao |
| 5. D.Nageswara Rao | 14. G.Suryakumari |
| 6. D.Ramakrishna Rao | 15. N.V.S.S.P.R.V.Prasad |
| 7. B.V.Narayana | 16. S.Girija Kumari |
| 8. M.V.Narayana | 17. S.Ramesh |
| 9. M.V.Mohan | 18. P.Seetamma |

.. Applicants.

AND

1. Union of India, rep. by the
Secretary, Telecommunications,
Sanchar Bhavan, Ashoka Road,
New Delhi.
2. Chief General Manager,
Telecommunications,
A.P.Circle, Hyderabad.
3. Telecom District Manager,
Warangal.

.. Respondents.

Counsel for the Applicants

.. Mr.P.N.A.Christian

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O.A.NO. 179/97:

Copy to:

1. The Secretary, UOI, Telecommunications, Sanchar Bhavan, Ashoka Road, New Delhi.
2. Chief General Manager, Telecommunications, A.P. Circle, Hyd.
3. Telecom District Manager, Warangal.
4. One copy to Mr. P.N.A. Christian, Advocate, CAT, Hyd.
5. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to D.R. (A), CAT, Hyd.
7. One duplicate copy.

ghm/

21/12/08

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESWAR :
M(J)

DATED: 24-11-98

ORDER/JUDGMENT

MA/R.A./C.P.No.

in

OA. NO.

179/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

☒ DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

